

FORM G (Version 2)
Invitation For Expression of Interest For
KESHAV PROTEINS & ORGANIC LLP
Manufacture of Soya Meal product & Oils
Registered Office at 401, Pukhraj Corporate, Navlakha
Main Road, Indore, MP, India, 452001
(Under regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	KESHAV PROTEINS & ORGANIC LLP PAN: AAUFG3297P LLPIN: AAO-0647
2.	Address of the registered office	Office No. 401, Pukhraj Corporate, Navlakha Main Road, Indore, MP, India, 452001
3.	URL of website	NA
4.	Details of place where majority of fixed assets are located	209/1, 210/2, Gawli Palasiya, Mhow, Dhar – 454775, Madhya Pradesh
5.	Installed capacity of main products/ services	Details can be obtained by sending email at: cirp.keshav@gmail.com
6.	Quantity and value of main products/ services sold in last financial year	Latest audited financial statement for the FY 2020-2021 is available with the RP.
7.	Number of employees/ workmen	NIL
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Details can be obtained by sending email at: cirp.keshav@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	The Eligibility Criteria are mentioned in detailed invitation for Expression of Interest to submit Resolution Plan(s). For details, Please contact on: cirp.keshav@gmail.com
10.	Last date for receipt of expression of interest	Thursday, 20 August 2026
11.	Date of issue of provisional list of prospective resolution applicants	Sunday, 30 August 2026
12.	Last date for submission of objections to provisional list	Friday, 04 September 2026
13.	Date of issue of final list of prospective resolution applicants	Monday, 14 September 2026
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	Saturday, 19 September 2026
15.	Last date for submission of resolution plans	Monday, 19 October 2026
16.	Process email id to submit Expression of Interest	cirp.keshav@gmail.com
17.	Details of the corporate debtor's registration status as MSME.	Yes registered under MSME.

Navin Khandelwal
RP in matter of Keshav Proteins & Organic LLP
A company under CIRP vide NCLT Order dated 28-08-2025
Regn. No.: IBBI/IPA-001/IP-P00703/2017-2018/11301
AFA valid till 31-12-2026
Address: 206, Navneet Plaza 5/2 Old Palasia Indore (M.P)
E-mail: Process Specific- cirp.keshav@gmail.com
IBBI registered- navink25@yahoo.com

Date: 05-08-2026
Place: Indore

BID TO BOOST KEY SECTORS

PLI-2 to Focus on Top Performing Sectors

Programme launched during the Covid period aims to boost domestic manufacturing, attract investment, create jobs & raise exports

Anoushka Sawhney & Twesh Mishra

New Delhi: India is targeting the second phase of its production-linked incentive (PLI) programme that will focus on giving additional support to high-performing sectors, while trimming exposure to low-yielding ones, as the government recalibrates its flagship manufacturing policy. Officials familiar with the development said.

"A second phase of the PLI programmes is being considered," a senior official told ET, adding decisions to select sectors to which incentives will be continued are underway. Companies excluded from earlier PLI rounds will be encouraged to small report schemes on Tuesday. The new PLI-2 will function with similar intent to encourage local pro-

PLI 2.0 in The Works

Focus on top-performing sectors
Broader industry access
Sector-specific tweaks
14 PLI schemes operational

TRADE PERFORMANCE OF PLI SECTORS

Average annual growth rate (FY21-25, %)

10.6 12.6

Export Import

Source: Economic Survey 2025-26



duction and import substitution," the official said.

A second official said extension and revision to schemes for sectors such as textiles are being examined.

"The proposed changes are likely to include a revision in the minimum investment threshold, expan-

sion of the range of eligible products, and a reduction in the incremental turnover requirement," this official said, adding that the idea is to make the scheme more industry friendly and effective. A similar exercise is underway for the automobile sector.

There are 14 PLI schemes currently operational with a total approved outlay of ₹1.50 lakh crore. The programme launched during the Covid period aims to boost domestic manufacturing, attract investments, enhance exports, generate employment and strengthen India's integration with global value chains.

PLI schemes resulted in actual investments of more than ₹2.40 lakh crore, production or sales of more than ₹2.66 lakh crore, and exports of more than ₹15.2 lakh crore, per government data. Cumulative incentive disbursement as of March 2026 stood at ₹35,354 crore. The PLI initiative has resulted in "remarkable trade performance of these sectors," according to the 2025-26 Economic Survey. To be sure, a few sectors recorded strong export growth, with average annual growth rate (AAGR) exceed-

ing 20% during FY21-FY25.

These include IT hardware (77.2%), ACC batteries (45.8%), electronics (38.8%), solar PV (23.9%), and specialty steel (22.5%), the survey said.

In contrast, certain sectors showed moderate export growth—with less than 20% AAGR—such as automobiles (14.1%), textiles (7.8%), food products (6.7%), pharma (6.0%), medical devices (6.5%), white goods (4.8%), bulk drugs and active pharmaceutical ingredients (APIs) (3.5%), and drones (3.9%).

The survey noted that most of these sectors have also experienced positive import growth, notably automobiles (15.1%), textiles (13.2%), food products (12.1%), and pharma (7.4), "suggesting a steady expansion of domestic activity alongside continued reliance on imported inputs and technology."

Seize AI Lifeline: WB to Developing Economies

Our Bureau

New Delhi: Artificial intelligence (AI) has the potential to boost productivity and expand access to services across developing economies, including India, even as it begins to reshape labour markets, according to a World Bank report released on Tuesday.

Developing economies are experiencing their weakest average growth performance in three decades. The report said AI could significantly lift growth before the end of the decade while delivering broad benefits. "AI has shown developing economies a lifeline, and they should seize it," said Indermitt Gill, senior vice president and chief economist of the World Bank Group.

"They do not need large models or big data centres to reap its benefits. By adopting small, low-cost AI tools to local conditions, they can better medical care, education, judicial services, and agricultural extension within reach of millions," he said. The report highlighted India as a leading example of AI adoption, citing savings of up to \$560 for small farmers in Telangana through AI-based weather forecasts.



rising AI activity on GitHub and policy support through the INDI-Asi Mission.

India has more AI-related activity on GitHub than any developed economy other than the US, the report said. It added that fintech leaders in India and Latin America are using AI-driven credit scoring to extend loans to small businesses and workers without formal banking histories.

The World Bank said AI could enable developing countries to achieve in a decade what might otherwise take a century. Governments provided govt. power, connectivity, skills and institutional quality. To support AI adoption, governments should make computing infrastructure more affordable for startups, researchers and small businesses, "as India has done through its INDI-Asi Mission," the report said.

It cautioned that AI is already beginning to affect employment in India. It found that generative AI has reduced monthly job postings in white-collar occupations that are most exposed to AI and least likely to be complemented by it.

India Set to Add Record Distributed RE Capacity this FY

Shilpa Samant

New Delhi: India is likely to add its highest-ever distributed renewable energy capacity this financial year, with PM Surya Ghar Muft Bijli Yojana and PM Kisan Urja Suraksha Evam

Uththan Mahabhiyan schemes together expected to exceed 20 GW, renewable energy secretary Santosh Kumar Sarangi told ET. A total of 16 GW distributed renewable energy capacity was added last year.

Distributed renewable energy sources such as rooftop solar and solar

pumps generate and distribute services independently of any centralised system. India aims to have 10 million households with rooftop systems under the PM Suryaghar scheme totaling 30 GW capacity by this fiscal year.

The government Tuesday said beneficiaries under the scheme cross

ed the milestone of five million households.

Capacity additions over the rest of the decade will largely be driven by rooftop solar and solar pump schemes, data centres, and green hydrogen and its derivatives, said Sarangi.

Data centre capacity is expected to add more than 26 GW of clean power demand to the electricity grid by 2032,

according to the Central Electricity Authority. It reflects rapidly expanding data centre footprint in the country amid rapid AI adoption, cloud expansion and data localisation needs. A large part of this demand is likely to be met by renewable energy capacity, spurring increased green energy procurement under the commercial and industrial segment.

Just 18% Sewer Mgmt Projects Completed in 5 Years Under AMRUT

Nidhi Sharma

New Delhi: Barely 18% of sewer management projects have been completed in the last five years under the Atal Mission for Rejuvenation and Urban Transformation (AMRUT) 2.0, a parliamentary panel has found. The Standing Committee on Housing and Urban Affairs has taken a grim view of the tardy implementation of sewer and septicage projects under the Centre's flagship mission.

The committee, headed by TDP MP Magunta Sreenivas Reddy, reviewed the implementation of sewer and septicage management under AMRUT 2.0. The first phase of AMRUT was launched in June 2015 and was later subsumed

into AMRUT 2.0, which was launched in October 2021. The second phase of the mission was initially scheduled to conclude in March 2026 but has since been extended till March 2027. The committee reviewed the extent to which the missions have succeeded in ensuring universal and equitable access to sewerage and septicage services in urban areas.

In its report, tabled in the Lok Sabha on Tuesday, the panel criticised implementation pace as "slow" and expressed serious concern over delays in expanding sanitation infrastructure and improving urban sanitation outcomes. According to data furnished by the Ministry of Housing and Urban Affairs, only 104 of the 594 sewer and septicage projects approved under AMRUT 2.0, about 17.5%—have been completed in the last five years.

Goyal Likely to Visit US for G20 Trade Meet

Our Bureau

New Delhi: Commerce and industry minister Piyush Goyal is likely to visit the US later this month for the G20 Trade Ministerial in Milwaukee, Wisconsin. Goyal will hold bilateral meetings with his counterparts on the sidelines of the two-day ministerial scheduled for September 30-October 1, an official said. His visit assumes significance as the two sides continue to negotiate a trade deal.

"The US is hosting the G20 Trade Ministers' Meeting in October. The minister is likely to attend it," the official said. The US holds the G20 Presidency for 2026.

Last week, Goyal said the first tranche of the bilateral trade agreement (BTA) between India and the US will come into operation as soon as Washington is able to ensure that India gets a comparative advantage over its competitors.

India also participated in the Section 301 probes initiated by the US against India and other countries. While tariffs had been imposed under one probe, the result of the other is awaited. India's goods exports to the US fell 0.06% year-on-year in Q1 of FY27 to \$25.46 billion, while imports rose 23.82% to \$16.6 billion during the same period.

PSPCL Punjab State Power Corporation Limited
(Regd. Office : PSEB Head Office, The Mall, Patiala-147001)
Corporate Identity Number U40109PB2010SGC033613
Website: www.pspcl.in (Contact No. 96461-01118)

Tender Enquiry No. 28/GC/DLHTS/PSPCL/2026 Dated: 05.08.2026

ASE/ Grid Construction, opt. PAU Gate No. 1, PSPCL, Ludhiana invites Short Term e-Tender for Outsourcing of 2 no. Augmentation of Power Transformer related works on partial turnkey mode under Grid Construction Division, Ludhiana under Grid Construction Circle, Ludhiana.

For detailed NIT & Tender Specifications please refer to <http://eproc.punjab.gov.in> from 05.08.2026 (01:00 PM onwards).

Note: Conjunction and amendments, if any, will be published online at <http://eproc.punjab.gov.in>.

C 76526, DPR/B: 1079/12/2026-27/13942

GOVERNMENT OF PUDUCHERRY DEPARTMENT OF TOURISM

Dr. Ambedkar Salai, Uppalam, Puducherry - 605001

Ph : 0413-2358570, 2358573; Email : pondytourism@gmail.com

e-TENDER NOTICE REQUEST FOR PROPOSAL (RFP)

Tender ID : 2026_DoT_22631_1 Date : 04.08.2026

The Department of Tourism, Government of Puducherry invites online e-Tenders from eligible and experienced firms to develop, operate, maintain and management of digitally equipped museum and allied tourism facilities on Design, Build, Finance, Operate and Transfer (DBFOT) basis at Murugapakkam, Puducherry.

The detailed Request for Proposal (RFP) containing eligibility criteria, scope of work, concession terms, bid schedule and other conditions is available on the Government e-Procurement Portal. Tender documents can be downloaded from <https://iputenders.gov.in>. The bidders should submit their technical and financial bids through online in <https://iputenders.gov.in>. Tenders submitted in any other forms will not be accepted.

Last Date & Time for Submission of Bids is 21.09.2026, 03.00 p.m. The undersigned reserves the right either to accept or to reject any or all the tenders and postpone the due date without assigning any reason thereof.

No. 146/DIR/DIR/PRES/ADVT/2026-27 DIRECTOR OF TOURISM



INDIAN METALS & FERRO ALLOYS LIMITED

DRIVING SUSTAINABLE AND INCLUSIVE GROWTH FOR A DEVELOPED INDIA



STATEMENT OF UNAUDITED STANDALONE AND CONSOLIDATED FINANCIAL RESULTS FOR THE QUARTER ENDED 30 JUNE 2026

(₹ In Crore)

	Standalone		Consolidated	
	Quarter ended	Year ended	Quarter ended	Year ended
1	30-June-2026 Unaudited	31-Mar-2026 Audited	30-June-2026 Unaudited	31-Mar-2026 Audited
2	972.42	2,893.05	662.68	2,891.78
3	256.82	553.12	124.30	554.03
4	181.37	423.39	91.74	423.75
5	53.96	53.96	53.96	53.96
6	35.49	78.65	16.96	78.64
7	35.49	78.65	16.96	78.64

Notes: (a) The above is an extract of the detailed format of Quarterly ended Financial results filed with Stock Exchanges under Regulation 33 of the SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015 as modified by circular No. CIR/CFD/FAC/62/2016 dated July 5, 2016. The full format of Quarterly ended Financial results are available on the websites of Stock Exchanges at www.bseindia.com and www.nseindia.com and also company's website at www.imfa.in. The same can be accessed through the QR code given below.



Place : Bhubaneswar Date : 4 August 2026

Regd. Office: IMFA Building, Bomkhal, P.O. Rasulgarh, Bhubaneswar - 751 001 (Odisha)
Phone: +91 674 2610000, 2580010; Fax: +91 674 2580020; Email: mail@imfa.in; Website: www.imfa.in
CIN: L27010OR1991PLC000428

By order of the Board
For INDIAN METALS & FERRO ALLOYS LTD
Subhrant Panda
Managing Director
(DIN - 0017845)



Q1 FY27 Revenue
₹960.45 Cr
49.71% YoY ↑



Volume (Ferro Chrome Production)
80,690 MT
22.39% YoY ↑



Long-term Credit Rating
AA (Stable)
by ICRA

SBI general
SBI General – Motor Insurance
CHUNIYE BHAROSA, APNO SA.
8400+ Network Garages Fast Claim Approvals Transparent Claim Settlement Process
www.sbigeneral.in

FORM G (Version 2)
INVITATION FOR EXPRESSION OF INTEREST FOR KESHAV PROTEINS & ORGANIC LLP
Manufacture of Soy Meal product & Oil Refinement at 401, Palnagar Corporate, Nankasha Main Road, Indore, MP, India, 452001
(Under Regulation 33(1) of the Securities and Exchange Board of India (Disclosure Regulation Process for Corporate Personal Regulators, 2018))

Sr. No.	RELEVANT PARTICULARS
1.	Name of the corporate debtor along with PAN & CIN LLP No. KESHAV PROTEINS & ORGANIC LLP PAN: AAO-0647 LLPIN: AAO-0647
2.	Address of the registered office Office No. 401, Purnag Corporate, Nankasha Main Road, Indore, MP, India, 452001
3.	URL of website: 209/1, 210/2, Gaxli Palnagar, Mhow, Dhar - 454775, Madhya Pradesh
4.	Details of place where majority of fixed assets are located: Details can be obtained by sending email at: corp.keshav@gmail.com
5.	Installed capacity of main products/ services: Latest audited financial statement for the FY 2020-2021 is available with the RFP.
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Navin Khandelwal
RP in matter of Keshav Proteins & Organic LLP
A company under CIRP vide NCLT Order dated 28-08-2025
Regn. No.: BBG/IFA-001/JP-P007/03/2017-2018/11301
Address: 208, Navnagar Plaza 5/204 Panna Indore (M.P.)
E-mail: Process-Specific: corp.keshav@gmail.com
IBBI registered- navin25@yahoo.com
Date: 05-08-2026
Place: Indore

